### 45 Written Answers

SRAVANA 21, 1910 (SAKA)

THE MINISTER OF LAW AND JUS-TICE AND MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARANAND ): (a) Yes, Sir.

(b) and (c). Levels reported from, Andhra Pradesh projects in the Krishna Basin during the first half of July, 1988, though on the low side, were not the lowest. With further inflows in recent weeks the position has considerably improved.

# [Translation]

## Credit Camp in Ujjain

\*262.SHRI SATYANARAYAN PAWAR: Will the Minister of FINANCE be pleased to state:

(a) whether credit camps are still being organised in Madhya Pradesh; and

(b) if so, the time by which credit camp is likely to be organised in Ujjain?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). A statement is given below.

#### STATEMENT

(a) and (b). Credit camps are organised by the public sector banks as part of their continuing effort to improve the flow of credit to weaker sections. Decisions in this regard are taken by them as appropriate from time to time.

# General Managers and Deputy General Managers in new Bank of India

## [English]

\*263. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state: (a) the number of General Managers and Deputy General Managers functioning in the New Bank of India; and

(b) the number out of them who are facing Central Vigilance Commission cases/ charge-sheets of CBI and since when?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). A statement is given below.

### STATEMENT

At present, there are two General Managers and four Deputy General Managers functioning in New Bank of India. New Bank of India has reported that one Deputy General Manager of the Bank is involved in a case which is being investigated by the Central Bureau of Investigation. On the recommendations of the Central Vigilance Commission, however, regular departmental action has been initiated against one Deputy General Manager on 28.1.1987 and another Deputy General Manager on 16.12.1987.

#### Seizure of Narcotics

2499. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the biggest haul of narcotics during the current year; and

(b) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) and (b). The details of the major seizures of narcotic drugs during the current year are furnished in the statement below.